

O.A. No.264/2007

23.03.2013

**Hon'ble Mr. Justice S. S. Tiwari, J.M.
Hon'ble Ms. Jayati Chandra, A.M.**

List has been revised.

None present for applicant.

Shri P. N. Rai, learned counsel for respondents is present.

Record shows that on several dates the proceedings have been adjourned on the ground of illness slip of applicant's counsel or on the ground of his absence.

It appears that the applicant is not at all interested to pursue the case; accordingly the O.A. is dismissed in default.

A.M.

J.M.

/Dev/